

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO-1078
ANSWERED ON – 07.12.2021

INCLUSION OF ELECTRICITY UNDER GST

1078 SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of **FINANCE** be pleased to state:-

- (a) whether it is a fact that ‘electricity’ is not included under GST;
- (b) if so, the reasons for non-inclusion of ‘electricity’ under GST;
- (c) whether it is also a fact that due to non-inclusion of ‘electricity’ under GST is costing 254 consumers ₹ 25,000 crores;
- (d) whether as per Coal Controller and Central Electricity Authority, consumer is paying nearly 30 paise per unit on nearly 10 lakh million units produced in 2018-19 through coal and has become a big burden on consumer; and
- (e) if so, efforts being made by the Ministry to include ‘electricity’ under GST?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

- (a) (b) (c): Electricity is within the ambit of GST. However, it attracts ‘nil’ rate of GST as per the recommendations of the GST Council.
- (d): No such report/information has been furnished by the Coal Controller and Central Electricity Authority.
- (e): GST rates on goods and services are prescribed on the recommendation of the GST council. The Council has recommended a ‘nil’ rate of GST on Electricity.
